

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Paritara Venkateshwaran	Counsel for the Petitioner	PotE
2)	Akhil Jain (Proxy)	Counsel for R1-5	

ORDER

Counsels for both the parties are present and prayed for time for final submissions. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)